

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.10.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7206 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Employees Provident Fund Organisation Vs. Darshan Singh Anand, Interim Resolution Professional of Vikas WSP Ltd. & Anr.	Kanhaiya Singhal
2.	I.A. No. 7207 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Authum Investment & Infrastructure Limited Vs. Ramanathan Bhuvaneshwari Resolution Professional of R.P. Infosystems Limited & Ors.	Chitranshul A. Sinha
3.	I.A. No. 7239 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Jitesh Gupta Vs. Ashish Singh Resolution Professional Golden Peacock Residence Pvt. Ltd. & Ors.	Neeraj Sharma

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